

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 10
52/241- 242/PB/2020

IN THE MATTER OF:

PP Jewellers Pvt Ltd & Anr.

.... Petitioner/Applicant

Vs.

L.R. Builders Pvt. Ltd. and Ors.

.... Respondent

Order under Section 241-242 of the Companies Act, 2013

Order delivered on 04.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR

HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA

HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. Krishnamohan K. Menon, Mr. Priyadarshi Chaitanyashil, Mr. Tejaswi Bhanu, Ms. Pepakayala Geetanjali, Advs.

For the Respondent : Mr. Gaurav Mitra, Ms. Kanika Singhal, Ms. Muskan Puri, Ms. Lavanaya Pathak, Advs. for the R-1 to R-5

ORDER

New CA-156/2024

Notice of the application be issued to the Respondent(s)/non-applicant(s), returnable **on 01.08.2024**.

Ld. Counsel Mr. Gaurav Mitra appearing on behalf of Respondents No. 1 to 5 accepts notice and seeks time to file the reply.

At request, list the matter along with other pending applications for a physical hearing **on 01.08.2024**.

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)